

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 79 of 2013 & 51 of 2013

Dated : 23rd August, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Tamil Nadu Generation & Distribution Corporation Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission ... Respondent(s)
& Ors.

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. M.G. Ramachandran &
Ms. Swagatika Sahoo for Powergrid
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for PTCL

ORDER

Heard learned senior counsel for the appellant for some time.

Post the matter for further hearing on 6th September, 2013 at 2.30 p.m.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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